Annual Average Production of Sugar

3503. SHRI CHO. S. RAMASWAMY: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(c) what is the annual average production of sugar in various sugar mills set up in Andhra Pradesh, Karnataka, Tamil Nadu, Gujarat, Uttar Pradesh, Bihar, Haryana, etc.;

- (d) what is the total production during the last three years, year-wise; and
- (e) the steps being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI V. SREENIVASA PRASAD): (a) The production of sugar is, inter alia, related to the installed capacities of the sugar mills, duration of crushing and sugar recovery percentage. The average production of sugar per mill during 1999*2000 (Oct.-Sept.) worked out on the basis of the total production ot sugar in the state divided by the total number of sugar mills in that state is as under:—

SI.	State	Average	per mill	production of
No.		sugar (in	tonnes) (P)	1999-2000
1.	Punjab		· · · ·	20224.68
2.	Haryana			42746.66
3.	Uttar Pradesh			46343.11
4.	Madhya Pradesh			14708.93
5.	Gujarat			13102.98
6.	Maharashtra			56693.04
7.	Bihar			37556.63
8.	Orissa			7822.34
9.	Andhra Pradesh			34376.77
10.	Karnataka			50970.44
11.	Tamil Nadu All			48959.96
	India			46336.65

(P) Provisional

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(b) The all India production during the last three sugar seasons (Oct.-Sept.) was as under:—

Sugar seasons (OctSept.)	Sugar Production (In lakh tonnes)	
1997-98	128.44	
1998-99	155.20 (P)	
1999-2000	181.41 (P)	

(P) - Provisional

(c) In order to increase the production of sugar in the country, Central Government have been providing incentive in the form bf additional freesale quota over and above the normal freesale quota to new and expansion projects licensed before de-licensing of sugar industry on 11.09.1998. In addition, the Government have been providing financial assistance from the Sugar Development Fund (SDF) for modernisation/rehabilitation and cane development schemes. Also the levy obligation of domestic sugar factories has been reduced from 40% to 30% w.e.f. 01.01.2000; to restrict the flow of imported sugar in the country, custom duty has been increased to 60% alongwith the existing countervailing duty of Rs. 850 per tonne w.e.f. 09.02.2000; and 10 lakh tonnes of sugar have been allowed for export.

Special Cell to Monitor Export of Wheat

3504. SHRI K. KALAVENKATA RAO: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government have set up any special cell under the Food Corporation of India to monitor export of wheat to offload stocks;

(b) the names of Government agencies that have been entrusted the task of export of wheat; and

(b) at what price the wheat is being exported?

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